

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3362
ANSWERED ON:13.03.2003
PROGRESS OF TIPAIMUKH DAM
HOLKHOMANG HAOKIP

Will the Minister of POWER be pleased to state:

- (a) the progress made so far on Tipaimukh Project;
- (b) whether the concerned States Manipur, Assam and Mizoram have signed the Memorandum of Understandings with NEEPCO;
- (c) whether the mandatory environmental clearance has been given to this project;
- (d) the amount of funds allocated so far for this project;
- (e) whether this Tipaimukh Dam Project has been included in the 10th Five Year Plan; and
- (f) if not, the reasons therefor and steps taken thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA)

(a) to (f) : The Techno-Economic Appraisal for Tipaimukh Hydro-electric project (Multipurpose) being implemented by North Eastern Electric Power Corporation (NEEPCO) was considered by Central Electricity Authority (CEA) on 9.1.2003 and found in order at a cost of Rs.5163.86 crores including IDC of Rs.757.26 crores at December 2002 price level. NOC from Government of Mizoram and Government of Assam has been obtained in August, 2001 and July, 2002 respectively. Memorandum of Understanding (MOU) has also been signed with Government of Manipur on 09.02.2003. The first stage site clearance from MOE&F was obtained in May, 2002. Work on comprehensive environment impact studies for obtaining environmental clearance has been awarded on 14.02.2003 with a completion period of 30 weeks. An application for environment clearance will be submitted to the MOE&F on completion of the above studies. During the year 2002-03, Rs.7.00 crore has been allotted to the project. The project has not been included in the 10th Five Year Plan as the project is planned to be commissioned within 7 years and 3 months from the date of investment approval by the Government of India.